

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

7. C.P. (IB)-449/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: Gayatri Transport Corporation.

v/s.

Bombay Rayon Fashion Ltd.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present and requests for the
withdrawal of the Petition. Accordingly, this Petition is dismissed
as withdrawn.

SD/-
V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)